

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 7/TT/2021**

- Subject** : Petition for truing up of transmission tariff for the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for 18 nos. of assets under the “Transmission System of Vindhyachal-IV & RIHAND-III {1000MW} Generation Project.
- Date of Hearing** : 1.8.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 27 others
- Parties Present** : Shri S.S Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The representative of the Petitioner has made the following submissions:
- a. The instant petition is filed for the truing up of transmission tariff of the 2014-19 tariff period and determination of tariff of the 2019-24 tariff period for the following assets under the “Transmission System of Vindhyachal -IV & RIHAND - III {1000MW} Generation Project:
- Combined Asset-A:** (A) 400 kV D/C (Quad) Vindhyachal IV- Vindhyachal Pooling Station (Bypassing Vindhyachal Pooling Station) Transmission Line , (B) 400 kV D/C (Twin) Sasan – Vindhyachal Pooling Transmission Line, (C) 400 kV 1X63 MVAR Bus Reactor along with associated 400 kV bays at Satna Sub-station (D) 400 kV D/C Quad Bassi-Jaipur (RPVNL) line along with associated bays at Bassi Sub-station, (E) 765 kV S/C Satna-Gwalior Line-1 with associated bays at Satna Sub-stations and line reactor, (F) 3X80MVAr 765 kV Line reactor along with associated bays at Gwalior Substation for Satna-Gwalior Line-I, and (G) 3X80MVAr 765 kV Line reactor



along with associated bays at Gwalior Substation (for 765 kV S/C Gwalior-Jaipur Ckt-I);

**Asset-B1:** One Ckt of Rihand III- Vindhyachal PS 765 kV D/C Line;

**Asset-B2:** 3X80 MVAR Line Reactor with Line Bay commissioned as Bus Reactor at Satna S/S for 765 kV S/C Vindhyachal PS - SatnaCkt # 1;

**Asset-B3:** 3X80 MVAR Line Reactor with Line Bay commissioned as Bus Reactor at Satna S/S for 765 kV S/C Vindhyachal PS - SatnaCkt # 2;

**Asset-B4:** 765 kV S/C Gwalior-Jaipur (RVPN) Ckt#1 Transmission Line and Bay Extension at 765/400 kV Phagi (RVPN-Jaipur) Sub-station {765 kV Gwalior Bay along with Line Reactor charged as Bus Reactor under Interim Contingency on 1.3.2014 to be used as Line Reactor at Gwalior along with Bays};

**Asset-B5:** 765/400 kV Vindhyachal PS (New) including 1500 MVA ICT II along with associated bays at Vindhyachal PS & 765 S/C Vindhyachal PS - Satna Ckt 1 Transmission Line with Bays at Vindhyachal PS along with 3X80 MVAR Switchable Line Reactor & associated line bays at Vindhyachal PS for one ckt. of 400 kV D/C Sasan-Vindhyachal PS Transmission Line & 765 kV S/C Sasan Vindhyachal PS Transmission Line along with associated bays at Reliance Sasan;

**Asset-B6:** 765 kV, 240 MVAR Bus Reactor #2 at with bay Satna Sub-station;

**Asset-B7:** 1500 MVA ICT- 1 with one spare unit along with associated bays at Vindhyachal PS;

**Asset-B8:** 765 kV S/C Vindhyachal - Satna ckt-2, with Line Reactor (3X80 MVAR) & 1 spare unit along with Bays at Vindhyachal PS;

**Asset-B9:** 765 kV 240 MVAR Bus Reactor (3X80) with Bays at Vindhyachal PS;

**Asset-B10:** 400 kV Bays at Vindhyachal PS for 400 kV D/C Vindhyachal PS-Sasan Ckt #2 Transmission Line and 400 kV D/C Vindhyachal PS - Vindhyachal IV Transmission Line;

**Asset-B11:** 400 kV bay at Vindhyachal PS for 400 kV Vindhyachal IV Vindhyachal PS ckt-I Transmission Line;

**Asset-B12:** 400 kV bay ( 1 No.) at Vindhyachal PS for Ckt-I of 765 kV D/C Rihand-III-Vindhyachal PS Transmission Line;

**Asset-B13:** 400 kV 63 MVAR Bus Reactor along with Bays at Vindhyachal PS;

**Asset-B14:** 2nd Ckt of Rihand III- Vindhyachal PS 765 kV D/C Line and associated bay at Vindhyachal PS;

**Asset-C1:** 765 kV S/C Satna-Gwalior ckt. 2 Transmission Line along with associated bays at both ends and 765 kV, 240 MVAR Switchable Line Reactor at Satna end;

**Asset-C2:** 765 kV, 240 MVAR Switchable Line Reactor at Gwalior end; and



**Asset-D:** 400 kV line bays-I & II (404 & 405) for D/C (Quad) Bassi-Jaipur (Phagi-RVPNL) line at 765/400 kV Jaipur (Phagi-RVPNL) Sub-station.

b. The date of commercial operation of the instant assets is as follows:

<b>Asset</b>	<b>COD</b>
Combined Asset-A	1.1.2014
Asset-B1	6.7.2014
Asset-B2	13.11.2014
Asset-B3	14.1.2015
Asset-B4	14.8.2015
Asset-B5	2.4.2015
Asset-B6	25.6.2015
Asset-B7	4.7.2015
Asset-B8	11.8.2015
Asset-B9	24.8.2015
Asset-B10	31.8.2015
Asset-B11	21.10.2015
Asset-B12	6.11.2015
Asset-B13	21.3.2016
Asset-B14	15.10.2015
Asset-C1	6.8.2014
Asset-C2	30.9.2014
Asset-D	4.1.2015

c. The transmission tariff of the 2014-19 tariff period for Combined Asset-A was determined by the Commission *vide* order dated 5.9.2018 in Petition No. 9/TT/2018, for Asset-B1, Asset-B2, Asset-B3, Asset-B4, Asset-B5, Asset-B6, Asset-B7, Asset-B8, Asset-B9, Asset-B10, Asset-B11, Asset-B12, Asset-B13 and Asset-B14 was determined by the Commission *vide* order dated 31.5.2016 in Petition No. 71/TT/2015, for Asset-C1 and Asset-C2 was determined by the Commission *vide* order dated 23.5.2016 in Petition No. 201/TT/2014 and for Asset-D was determined by the Commission *vide* order dated 13.11.2017 in Petition No. 204/TT/2016;

d. The Initial Spares (IS) have been claimed on the overall project cost basis and there is no excess IS.

e. The Revised Cost Estimate-II (RCE-II) has been submitted.

f. The additional information sought through Technical Validation letter has been filed *vide* affidavit dated 30.7.2021.

g. Rejoinder to the replies of MPPMCL and UPPCL has been filed *vide* affidavit dated 26.10.2021 and 4.7.2022 respectively.

3. After hearing the Petitioner, the Commission reserved order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

